

OA 415/2000

10.8.01
from Mr Sri Naevi JM

Heard Sri Atk Gupta for the applicant on MA 3296/01 through which the prayer has been made ~~through~~ ~~which~~ to recall order dt 6.7.01, through which the respondents were granted 4 months to comply with direction in the connected OA.

I find force in his submission & recall the order accordingly, which was not even needed as no period for payment has been mentioned in the OA and only time to recall for option was mentioned as 2 months.

[Signature]
JM

[Signature] Subsequent to above Sri MB Singh appeared for the respondents. He is informed the above order

[Signature]
JM

[Signature]